


17. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.171/09/HDB//2017
NAME OF THE COMPANY	Bumblebee Electronics Private Limited
NAME OF THE PETITIONER(S)	Varnika Industries Private Limited
NAME OF THE RESPONDENT(S)	Bumblebee Electronics Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR K.V.SRINIVAS	Advocate	KVS@ASSETSADULODY 9959223615.COM	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

RP

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V. Ravi Kumar


Advocate
Counsel for
Respondent

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ORDER

Heard Mr. K. V. Srinivas, Learned Counsel for the Petitioner and Mr. V.Ravi Kumar Learned Counsel for the Respondent along with Pavan Kankani, RP. At the request of both the parties case is posted to 01.03.2018.


Member (Tech)


Member (Judl)